

ITEM NO.23

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 3030/2021

MANOJ KUMAR PANDEY

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(only SLP (Cr1) no. 4464/2021 is to be listed before Ld. Registrar Court)

WITH

SLP(Cr1) No. 4464/2021 (II)

Date : 17-05-2022 This petition was called on for hearing today.

For Petitioner(s)

Mr. Mohit D. Ram, AOR
Mrs. Rachna Gupta, AOR

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

SLP(Cr1) No. 4464/2021

Ld. counsel for the petitioner prays for and is granted two weeks' time to take fresh steps and/or file fresh particulars in respect of unserved respondent Nos.1 to 3.

List on 16.8.2022.

AVANI PAL SINGH
Registrar